## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.62/HDB/2017	
COMPANY PETITION/APPLICATION NO.	CP/412/2016	
NAME OF THE COMPANY	The Waterbase Limited	
NAME OF THE TRANSFEROR/DEMERGER COMPANY		
NAME OF THE TRANSFEREE/RESULTING COMPANY	The Waterbase Limited	
UNDER SECTION	391/394	

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suhash	Adnocate	9849056556	Substance
		Subash pothiraddy Ogmen con	

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Subosh	Adnoch	_do-	Coloth

## <u>ORDER</u>

Heard. Shri P.Subash, Ld. Counsel for Petitioner.

C.P. is disposed of by a separate order.

Member (T)

Member (J)

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